

be followed by the officers in letter and in spirit.

(b) and (c) Meetings of the Departmental Promotion Committee are held regularly for filling up of posts of officers at various grades in the Department of Income Tax.

Fund allocated by NABARD for cold storages

1657. SHRI D.P. TRIPATHI:

SHRI B.K. HARIPRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether the National Bank for Agricultural and Rural Development (NABARD) has allocated funds for subsidy scheme for construction and extension of cold storages and other development activities in Karnataka and Maharashtra, if so, the details thereof;

(b) the amount of subsidy allocated to each State for the above purpose under this scheme during the last three years and the amount likely to be allocated in this regard to each State during 2015-16;

(c) the amount utilised by each State along with the funds lying unutilised with State Governments; and

(d) the steps being taken to ensure the proper utilisation of the funds by the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA): (a) to (d) National Bank for Agricultural and Rural Development (NABARD) has reported that it was the subsidy channelizing agency in regard to "Capital Investment Subsidy Scheme for Construction/ Expansion/ Modernization of Cold Storages and Storages for Horticulture Produce" of Government of India (GoI), upto 30 April 2010. NABARD has reported that this scheme has since been revised and is now implemented by National Horticulture Board of GoI. As such, NABARD is not currently involved as a subsidy channelizing agency for this scheme. As per the guidelines of scheme, where NABARD was channelizing agency, there was no provision for making state-wise allocation of funds and it was purely demand-driven and on first-come-first-basis.

NABARD has further informed that construction of cold storages was an eligible item under another scheme called "Agriculture Marketing and Infrastructure Grading Standardization" (AMIGS), which got subsumed to Agriculture Marketing Infrastructure

(AMI) sub-scheme under the Integrated Scheme for Agri Marketing (ISAM) w.e.f, 1 April 2014. As per the scheme guidelines, there is no provision to make State-wise allocation of funds and it is purely demand-driven. The subsidy is back-ended and is released to borrowers through banks. The AMI sub-scheme has been put on hold from 5 August 2014 by GoI for non-SC/ST beneficiaries in States other than NER.

As per the report received from NABARD, the progress in release of subsidy in respect of cold storage, through NABARD, in the States of Maharashtra and Karnataka, as on 30 June 2015 (since inception) is as under:

State	Number	Capacity (MT)	Financial Outlay (₹ Lakh)	Bank Loan (₹ Lakh)	Subsidy Released (₹ Lakh)
Maharashtra	74	206.40	11602.68	6733.74	1681.00
Karnataka	57	290.84	13289.00	7479.16	2292.15
TOTAL	131	497.24	24891.68	14212.90	3973.15

Review of Kisan Credit Card scheme

1658. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry has taken cognizance of the latest socio-economic and caste census which reported that eighteen years since the introduction of the scheme, only 3.6 per cent farmers have Kisan Credit Cards (KCC);

(b) the details of the amount of funds allocated to the KCC scheme and the amount of funds spent over the last eighteen years;

(c) the reasons for the failure of the KCC scheme; and

(d) the steps being taken by the Ministry to review the scheme and improve overall availability of credit to farmers?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA) : (a) The Socio-Economic and Caste Census, 2011 has only indicated the total no. of Households not having certain basic parameters which, *inter alia*, include Kisan Credit Cards (KCCs) with credit limit of over ₹ 50,000/-.

Hence the Census does not provide complete picture of KCC penetration in the